

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

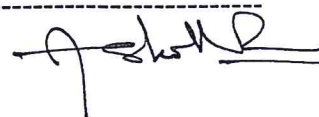
PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/553/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD
NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. ADHYASHANKAR } Counsel For Respondent
R. ASHOKKUMAR }



2. V. Kamala Kumar
(Indialaw)

Counsel for Petitioner



ORDER

Mr. V. Kamala Kumar, Counsel for Petitioner present. Mr. R. Ashokkumar, Counsel for Respondent also present and stated that they received only copy the petition and not documents stated in the annexure to it. Petitioner Counsel is directed to furnish all the documents shown in the annexure to the other side. For filing counter, time is extended. Put up on **05.09.2017 at 10.30 A.M.**

ghk

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)